

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5843

ANSWERED ON:04.05.2005

ADMINISTRATIVE REFORMS COMMISSION

Paraste Shri Dalpat Singh; Rathod Shri Harisingh Nasaru; Varma Shri Ratilal Kalidas; Yadav Shri Baleshwar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the date on which the first administrative reforms Commission was constituted;
- (b) whether the objectives of the first Commission were achieved;
- (c) if not, the reasons therefor;
- (d) whether the second Commission for administrative reforms is different from the first Commission;
- (a) if so, the details thereof;
- (b) the decisions taken by the Government on the recommendations made in the report of first administrative reforms Commission;
- (c) whether it is a fact that Government has also finalised to fill up the backlog of jobs reserved for the Scheduled Castes and Scheduled Tribes; and
- (d) if so, the details in this regard alongwith the guidelines if any given for filling up the backlog reserved quota of SCs/STs?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a) to (c): The first Administrative Reforms Commission (ARC) was constituted on 5 January, 1966 to examine the public administration of the country and make recommendations for reform and reorganization wherever necessary. The Commission submitted 20 reports on various subjects before winding up in mid-1970.
- (d) & (e): The Government has decided to set up the second ARC to prepare a blueprint for revamping the public administration system in view of the fact that important developments have taken place since the first ARC necessitating a fresh look at the administrative systems to make them responsive, accountable, efficient and citizen-friendly.
- (f): The first ARC made 537 major recommendations and a report indicating the implementation position was placed in the Lok Sabha on 17 November, 1977.
- (g) & (h): A special recruitment drive has been launched to fill up backlog vacancies reserved for SCs and STs in direct recruitment as well as in promotion.